

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-90(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

NAME OF THE COMPANY: NHPC Ltd. Vs. BSES Yamuna Power Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s):	Mr. Vivek Singh and Ms. Swastik Dalai, Advocates		
--	-------------------------	--	--	--

	For the Respondent (s):	Mr. Arun Kathpalia, Sr. Advocate with Mr. Anupam Varma and Mr. Rahul Kinra, Advocates		
--	-------------------------	--	--	--

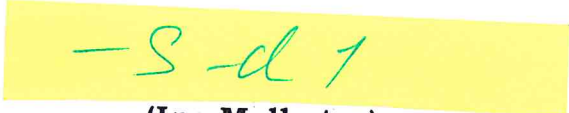
ORDER

Though arguments have been addressed in this case. It would be expedient for the Respondent to file the reply.

To come up on 20th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**